

Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

A.No.217 of 2014 & IA No. 336 of 2014

Dated: 09th October, 2015

In the Matter of:

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya
Counsel for the Respondent(s) : Ms Suparna Srivastava
Ms. Esha Shekhar for R.No.29

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **30th November, 2015.**

SH

Court Master